

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:605
ANSWERED ON:23.11.2009
SPECIAL INDUSTRIAL PACKAGE SCHEMES
Tirkey Shri Manohar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the criteria adopted by the Government for declaring special industrial package/tax concession for special category States;
- (b) whether the Government proposes to extend such incentives to North Bengal being one of the most backward parts of the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes to extend the already approved Industrial packages in the country including Himachal Pradesh; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) : Special Industrial Package/tax concessions have been declared by the Government for the special category States viz. the North Eastern States (including Sikkim) and the States of Jammu & Kashmir, Himachal Pradesh and Uttarakhand because these States are hilly, remote, have poor accessibility to markets and also have poor infrastructure, inaccessible terrain and poor resource base.
- (b) to (e) : There is no proposal to extend these benefits/concessions to any other part of the country because no other State is facing similar adversities.